	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	4	1526149370	4	1526149370	57.65		0	0	<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	10	668217129	6	551033986	20.82		104283143	12900000	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0.00		0		NA
5	Operational creditors (Workmen)	124	79919704	124	47427559	1.79		32492145.0871662		<u>Annexure 5</u>
6	Operational creditors (Employees)	19	33650333	15	9925776	0.37		23724556.68		<u>Annexure 6</u>
7	Operational creditors (Government Dues)	2	7099025	2	7099025	0.27		0		<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	29	594775187.48	25	485485190.78	18.34		109289996.57		<u>Annexure 8</u>
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	24892054	1	2000000	0.76		4892054		<u>Annexure 9</u>
Total		189	2934702802.48	177	2647120906.7799 997	100.00	0	274681895.33716 62	12900000	